GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:6663
ANSWERED ON:08.05.2003
FUNDS ALLOCATED FOR SPECIAL COMPONENT PLAN AND TRIBAL SUB PLAN
PRAVEEN RASHTRAPAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated for Special Component Plan and Tribal Sub Plan by the Government during 2000-2003;
- (b) the details of actual fund given to the States of Gujarat, Rajasthan, Andhra Pradesh, Maharashtra and Madhya Pradesh;
- (c) whether the above States have given their share in the S.C.P. and T.S.P.; and
- (d) if not, the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (d) The State Governments formulate Special Component Plan (SCP) and Tribal Sub Plan (TSP) by earmarking funds unde each sector for the development of the Scheduled Castes and Scheduled Tribes respectively. The Central Government releases the Special Central Assistance (SCA) to Special Component Plan and Tribal Sub Plan as an additive to Special Component Plan and Tribal Sub Plan of the State Governments. The details are attached in a statement.

ANNEXURE

Statement referred to in reply to Lok Sabha Unstarred Question No. 6663 to be answered on 8.5.2003 raised by Shri Pravin Rashtrapal regarding funds allocated for Special Component Plan and Tribal Sub Plan.

(a) The details are as follows:-

(Rs. in crores)

Special Central Assistance (SCA) to Special Component Plan(SCP) and Tribal Sub Plan (TSP) released to States/UTs

```
Year SCA to SCP SCA to TSP
```

2000-2001 450.39 400.00 2001-2002 452.51 500.00 2002-2003 434.04 500.00

(b) to (d). The details are as follows:-

Special Central Assistance (SCA) to Special Component Plan (SCP) and Tribal Sub Plan (TSR) leased to Gujarat, Rajasthan, Andhra Pradesh, Maharashtra and Madhya Pradesh and the Allocation SCP and TSP in the State Plans.

```
(Rs. in crores)

Name of States SCA to SCP SCA to TSP Allocation for SCP Allocation for TSP in State Plan in State Plan
```

Gujarat 15.22 12.28 5.60 31.40 39.31 39.31 309.76 211.40 252.18 838.89 445.44 778.99 Rajasthan 37.39 30.05 34.23 29.15 36.50 36.50 673.92 718.43 895.73 246.56 366.27 345.07 Andhra Pradesh 37.20 35.52 72.16 21.83 27.33 27.33 450.51 406.72 870.00 93.52 608.54 NA Maharashtra 27.22 33.14 10.27 29.75 37.24 37.24 508.55 550.00 530.27 525.00 567.00 NA Madhya Pradesh 17.20 11.48 25.98 62.57 78.33 78.33 432.73 466.33 611.79 566.95 631.20 867.66